COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>IA NO. 1386 OF 2018 IN</u> APPEAL NO. 278 OF 2018 & IA NOS. 1386, 1385 & 1388 OF 2018

Dated: 8th October, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s. Rosa Power Supply Company Limited Appellant(s)

Versus

Uttar Pradesh Electricity Regulatory Commission Respondent(s)

& Anr.

Counsel for the Appellant(s) : Mr. Vikas Singh, Sr. Adv.

Mr. Buddy A. Ranganadhan

Mr. S. Venkatesh

Mr. Sandeep Rajpurohit

Ms. Nistha Kumar

Mr. Somesh Srivastava

Counsel for the Respondent(s) : Mr. C.K. Rai

Mr. Sachin Dubey for R-1

Mr. Sanjay Sen, Sr. Adv. Ms. Gargi Srivastava for R-2

ORDER

IA No. 1386 of 2018

(Appln. for stay)

List this application for hearing on <u>24.10.2018</u>. In the meantime, objections/reply to the stay application may be filed on or before

16.10.2018 with advance copy to the other side. Rejoinder, if any, may be field on or before 22.10.2018 with advance copy to the other side. Interim order to continue till the next date of hearing.

(S. D. Dubey) Technical Member

(Justice Manjula Chellur) Chairperson

ts/mk